

**GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2887  
TO BE ANSWERED ON 15.03.2016**

**Ambit of Disability**

**2887. SHRIMATI SUPRIYA SULE: SHRI DHANANJAY MAHADIK: SHRI T. RADHAKRISHNAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has any proposal to remove mental illness from the ambit of the Rights of Persons with Disabilities Bill, 2014 and if so, the details thereof;
- (b) whether the Government proposes to reduce the number of disabilities falling within the ambit of the Disabilities Bill and club together certain other health related conditions such as thalassemia, sickle cell disease, haemophilia and multiple sclerosis and if so, the details thereof;
- (c) whether the Government intends to do away with the National Disability Commission as prescribed in the Disabilities Bill; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) Government has no proposal to remove mental illness from the ambit of the Rights of Persons with Disabilities Bill, 2014.
- (b) No Sir.
- (c) No Sir.
- (d) Does not arise.

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